

F. No. J-11017/16/2025-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)

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Shastri Bhawan, New Delhi  
Dated the 2<sup>nd</sup> May, 2025

**ORDER**

The President is pleased to engage following Advocates for conducting Central Government litigation before the High court of Himachal Pradesh at Shimla, Central Administrative Tribunal at Chandigarh Bench, Armed Forces Tribunal (RB) Chandigarh, as shown in the List-'A', List-'B' and List-'C' below, with effect from the date of this order for a period of three years or until further orders, whichever is earlier:

**List 'A'**

**High Court of Himachal Pradesh at Shimla**

Sl. No	Name of Advocate (S/Shri)	Contact Details	Enrol. No.
<b>SENIOR PANEL COUNSEL</b>			
1.	Ms. Reeta Thakur	Chamber No. 101, Lawyer's Chambers, District Court Complex, Chakkar Shimla-5 Mob: 9418031267 Email: <a href="mailto:Reetathakur581@gmail.com">Reetathakur581@gmail.com</a>	HIM/150/1999
2.	Harish Sharma	Hotel Tashkent Annexe, The Mall-Shimla Email: <a href="mailto:sharma.harish59@gmail.com">sharma.harish59@gmail.com</a>	HIM/84/2000
3.	Bharat Bhushan	Village Dalgaon, P.O Kutara, Tehsil Rohru, District Shimla, H.P Mob: 8894239310 Email: <a href="mailto:bharatbhushan.bharat5@gmail.com">bharatbhushan.bharat5@gmail.com</a>	HIM/353/2008
4.	Avinash Jaryal	Chamber No. 408, Vidhi Nikunj, Near HP High Court Simla-1 Mob: 9418184997, 8628084997 Email: <a href="mailto:Jaryal.avinash@gmail.com">Jaryal.avinash@gmail.com</a>	HIM/138/2004

<b>CENTRAL GOVERNMENT COUNSEL</b>			
5.	Shyam Singh	Mob: 9816280009 Email: advchauhan385@gmail.com	HIM/385/2010
6.	Anshul Attri	Chamber No. 450, H.P High Court Advocates' Chambers, Near Hon'ble High Court, H.P, Shimla-171001 Mob: 9736045425 Email: <a href="mailto:advanshulattri@gmail.com">advanshulattri@gmail.com</a>	HIM/97 /2011
7.	Ajay Kumar Chauhan	Vidhi Kunj, Lawyers' Chambers, Chamber No. 430, H.P High Court Shimla, H.P Mob: 9459100047 Email: <a href="mailto:cajay404@gmail.com">cajay404@gmail.com</a>	HIM/75/2014
8.	Janak Raj	Chamber No. 211, Vidhi Nikunj, Advocates Chamber Complex, Near H.P High Court, Shimla Mob: 9418313266 Email: <a href="mailto:janakchauhan@gmail.com">janakchauhan@gmail.com</a>	HIM /315/2019
9.	Narender Thakur	Chamber No. 262, Advocate Chamber H.P High Court Shimla Mob: 09418202405, 09817016789 Email: <a href="mailto:narender.84adv@gmail.com">narender.84adv@gmail.com</a>	HIM/233/2010
10.	Sheetal Sharma Vyas	--	HIM/107/2016
11.	Praveen Kumar Bhatti	Chamber No. 252, Vidhi Nikunj, Near H.P High Court Shimla-1 Mob: 9418027666	HIM/94/2000
12.	Kunal Thakur	Verma Apartments Block-A, Khalini, Beerkhana, Flat No. 8 Mob: 7018159082 Email: <a href="mailto:kunalthakuradvocate@gmail.com">kunalthakuradvocate@gmail.com</a>	HIM/ 207/2007

### **LIST 'B'**

#### **CENTRAL ADMINISTRATIVE TRIBUNAL, CHANDIGARH BENCH**

**(For all cases of Himachal Pradesh irrespective of place of filing)**

Sl. No.	Name of Advocate (S/Shri)	Contact Details	Enrol. No.
<b>SENIOR PANEL COUNSEL</b>			
1.	Ms. Suchitra Thakur	C/o Rajiv Bhawan, VPO Chailly, Summer Hill, Shimla, Himanchal Pradesh-171005 Mob: 9418074510 Email: <a href="mailto:advsuchitra040675@gmail.com">advsuchitra040675@gmail.com</a>	HIM/447/1999

2.	Vinod Thakur	Village Jhanikar Post Office Barara Tehsil Tauni Devi (Bamson) District Hamirpur, Himanchal Pradesh	HIM/122/2000
3	Surinder Sharma	Dinesh Niwas, Ram Nagar, Shimla-171004 Mob: 9816490609, 9418190609 Email: surindersharma31oct@gmail.com	HIM /280/2002
4.	Nimish Gupta	B-4, 2nd Floor, M.C Parking Complex Near High Court, Shimla-01 Mob: 9805410825 Email: advnimish@gmail.com	D/1915/2005
5.	Veer Bahadur Verma	Chamber No. 130, HP High Court Advocates, Chambers Mob: 9418063140, 7018942502 Email: advocatevirverma@gmail.com	HIM/263/2002
<b>ADDITIONAL CENTRAL GOVERNMENT STANDING COUNSEL</b>			
6.	Naresh Kumar Sharma	Chamber No. 122, H.P High court Advocates Chambers, Shimla-170001 Mob: 9817208755, 8628808755 Email: nksadvocate@gmail.com	HIM/138/2009
7.	Vinod Kumar Chauhan	Chamber No. 452, Lawyers Chamber Welfare Society, Near H.P High Court Shimla Mob: 9418118082 Email: vinodchauhanadvocate@gmail.com	HIM/106/2013
8.	Ankit Chandel	Chamber No. 127, Adocate's Chamber, Vidhi Kunj, Highcourt of Himanchal Pradesh, Shimla-171001 Mob: 8219517924 Email: chandelankit69@gmail.com	HIM/355/2023

**List 'C'**

**ARMED FORCE TRIBUNAL (RB) CHANDIGARH**

**(For all Cases of Himanchal Pradesh)**

Sl. No.	Name of Advocate (Shri)	Contact Details	Enrol. No.
<b>SENIOR PANEL COUNSEL</b>			
1.	Vivek Sharma	Shashi Niwas, 2nd floor, Near District, Solan, H.P Mob: 9418080330, 9882034000 Email: ysadv07@gmail.com	HIM/215/2007

2.	Aditya Singh Mandyal	Block-5, B-1, Sector-6, Parwanoo, Tehsil Kasauli, Distrtict Solan, H.P- 173200 Mob: 9459641847 Email: adityasinghmandyal@gmail.com	HIM/375/2011
3.	Ajay Sipahiya	Lawtime, Basal, Solan, H.P Mob: 9418061113, 8219431893 Email: <a href="mailto:ajaysipahiya@gmail.com">ajaysipahiya@gmail.com</a>	HIM/85/2013
4.	Ishant Sharma	Chamber No. 116, Advocates Chamber Complex, Judicial Court Complex Chakkar, Shimla-1 Mob: 8091490000 Email: <a href="mailto:ishant_jbl@yahoo.com">ishant_jbl@yahoo.com</a>	HIM/304/2017

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(I)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(Madhab Charan Prusty)  
Senior Government Advocate

**Copy (through email) to:**

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/All Additional Secretaries and Joint Secretaries in the main Secretariat of Department of Legal Affairs
3. Ld. Addl. SGI, Punjab & Haryana High Court at Chandigarh.
4. Shri Balram Sharma, Deputy SGI for High Court of Himachal Pradesh at Shimla.
5. Shri Jagjot Singh Lalli, Deputy SGI, Punjab & Haryana High Court, Chandigarh.
6. The Registrar, High Court of Himachal Pradesh at Shimla.
7. The Registrar CAT, Chandigarh.
8. Ther Registrar, AFT, Chandigarh.
9. The Judge Advocate General, AFT (RB) at Chandigarh.
10. Shri Sanjay Goyal, Sr. CGSC, CAT, Chandigarh Bench.
11. LIMBS Section for necessary section.
12. One copy of this order is uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of all concerned.
13. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
14. Office copies.



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